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GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
( DEPARTMENT OF REVENUE & INSURANCE )

.....

NEW DELHI, THE 14TH JULY, 1972

NOTIFICATION  
INCOME TAX

No. 138(F.No. 404/255/72-ITCC): In exercise of the powers conferred by sub-clause (iii) of clause (44) of section 2 of the Income-tax Act, 1961 (43 of 1961) the Central Government hereby authorises S/Shri S.K. Soni, S.K. Sabharwal and J.C. Dhingra who are Gazetted Officers of the Central Government, to exercise the powers of Tax Recovery Officers under the said Act.

This notification shall come into force with effect from 17th July, 1972.

Sd/-

( A.K. Nasta )

Under Secretary to the Government of India.

The Manager,  
Government of India Press,  
New Delhi.

No. 138(F.No. 404/255/72-I.T.C.C.):

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*A.K. Nasta*

( A.K. Nasta )

Under Secretary to the Government of India.

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